

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 3(ND)2016
CA. NO.

CORAM:

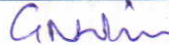

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016**

NAME OF THE COMPANY: M/s Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt.
Pvt. Ltd. & ors.

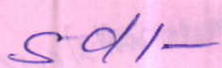
SECTION OF THE COMPANIES ACT: 397/398

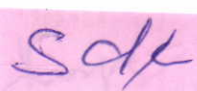
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Nitin Gupta	Advocate	Rep No. 2 to 4	
2.	VIVEK MALIK	Advocate	Respondent No.1	

ORDER

Learned counsel for the parties are present. Learned counsel seek and are given one week's time as last chance to file the written submissions.

List on 27.10.2016 for orders.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)